



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 24<sup>th</sup> March, 2025

**NOTIFICATION**

Sub. Addition of New Column in the Opening Sheet of Appeal Paper Book.

This is to notify all concerned advocates and parties that a new column regarding the “**subject matter of disputes**” has been added to the Opening Sheet of the Appeal Paper Book.

In light of this addition, it is mandatory to use the updated format for the Opening Sheet in all future submissions. Please ensure that the subject matter of disputes is duly filled in the designated column and that one option is selected from the list of subject matter of disputes. An updated Opening Sheet and a list of the subject matter of disputes are attached.

All learned advocates and parties are kindly requested to adopt this updated format for all filings w.e.f. 01.04.2025.

Thank you for your attention to this matter.

Sd/-

Dy. Registrar

**To:**

All Ld. Advocates/parties

All Notice Boards of APTEL

**Opening Sheet**  
**(To be enclosed at the of filing)**

<b>DFR No.</b>	<b>Date of Filing</b>	<b>Appellant(s)</b>	<b>Respondent(s)</b>	<b>Counsel for Appellant</b>	<b>Fee Details</b>	<b>Subject matter of disputes (*)</b>	<b>Relief sough-briefly and accurately for permanent record purpose with provisions of law involved</b>

**Counsel for the Appellant**

### Subject matter of disputes (\*)

1. Tariff
2. Billing Disputes
3. Open Access
4. Licence Related
5. Violation of Order
6. Force Majeure issue
7. Jurisdictional Issue
8. Cross Subsidy Surcharge
9. Additional surcharge
10. Wheeling charges
11. Captive Power Plants
12. Interpretations of Regulations/Law
13. Energy Efficiency
14. Commissioning mismatch issue (Default payment liability)
15. Imposition of Safe Guard Duty (SGD) on Imported Equipment
16. Change in Law (CIL)
  - a) MoEFCC notification regarding free Transportation of Fly Ash from Coal or Lignite Based Thermal Plant up to manufacturing units
  - b) Taxes + Duties + cess ect, Change /modification through govt. official modification / Order.
  - c) Devaluation of INR with respect to USD (FERV)
17. Open Access
18. Power Purchase Agreement (PPA)
  - a) Termination of PPA
  - b) Modification of Tariff by state Commission